

(c) the details of reasons as to why such a genuine original tribal community has been left out?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHARBHAI CHAUDHARY): (a) to (c) Yes, Sir. The Government of Goa has sent a proposal to include Gouly (Dhangar) community in the list of Scheduled Tribes. The proposal along-with further justification has been referred to the Registrar General of India in terms of the modalities approved by Government of India on 15.06.99.

Mining rights in tribal areas

3334. SHRI PARIMAL NATHWANI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether there is any policy of Government for protection and promotion of interests of Scheduled Tribes of Jharkhand while granting mining rights in tribal areas; and

(b) if so, the details of the policy and its impact and implications on the Scheduled Tribes of Jharkhand?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHARBHAI CHAUDHARY): (a) and (b) No separate Policy has been framed for protection and promotion of interests of Scheduled Tribes of Jharkhand while granting mining rights in Tribal Areas. However, the Government has enunciated the National Mineral Policy, 2008, which seeks to develop a sustainable framework for optimum utilisation of the country's natural mineral resources for the industrial growth in the country and at the same time improve the life of the people living in the mining areas, which are generally located in the backward and tribal regions of the country. The Policy also enunciates that efforts will be made to promote small scale mining of small deposits in a scientific and efficient manner, while safeguarding vital environmental and ecological imperatives, and while granting mineral concessions for small deposits in Scheduled Areas, preference shall be given to Scheduled Tribes singly or as cooperatives.

Business establishments for STs and SCs

3335. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government is aware that out of 51 per cent business establishments owned by socially disadvantaged sections, Scheduled Castes and Scheduled Tribes are having a slim contribution;

(b) if so, whether a special drive would be launched to equip SCs/STs financially, attitudinally, well-structured training, etc., so that like OBCs, they also gradually increase their share of owning business establishments; and